

Letter No.- NGT-123 /81-7-2024-01(Parya)/2015**From,****Devendra Singh Chauhan,**
Under Secretary,
Environment, Forest and
Climate Change Department,
Government of Uttar Pradesh.**To,****The Registrar,**
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.**Environment, Forest and
Climate Change , Section-7****Lucknow : Dated : (0 February, 2024****Sub:-** Compliance Report of Hon'ble National Green Tribunal order dated 09.01.2024 passed in O.A. No. 06/2012 Nizamuddin West Association Vs Union of India & Ors.**Sir,**

In compliance of order dated 09.01.2024 passed by the Hon'ble National Green Tribunal, New Delhi in O.A. No. 06/2012 Nizamuddin West Association Vs Union of India & Ors., the Compliance Report on behalf of State of Uttar Pradesh is being annexed herewith.

It is requested that the afforesaid Compliance Report be presented before the Hon'ble Tribunal for kind perusal and consideration.

Encl:- As above.**Your Sincerely,**

Digitally Signed by

देवेन्द्र सिंह चौहान

Date: 10-02-2024 19:24:51

(Devendra Singh Chauhan)

Under Secretary.

Copy to:- Mr. Bhanwar Pal Singh Jadon, Standing Counsel Govt. of Uttar Pradesh, Hon'ble National Green Tribunal, New Delhi.

Compliance Report on behalf of State of Uttar Pradesh in pursuance of Hon'ble NGT Directions dated 09.01.2024 in OA No. 06 of 2012 Nizamuddin West Association vs UOI and Ors.

1. That, OA 06 of 2012 involves matters pertaining to remedial action against unabated pollution of River Yamuna. In compliance to Hon'ble NGT order dt. 17.10.2023 in OA 06 of 2012, the report dated 15.12.2023 on remedial steps taken to control pollution of River Yamuna causing pollution in the Delhi stretch of River Yamuna from Uttar Pradesh was submitted by the State Of Uttar Pradesh. Further, Hon'ble NGT vide order dated 09.01.2024 has given following directions:

"..... 6. We have considered the reports submitted by the State of Haryana, NCT Delhi and UP which are deficient in following aspects:-

Uttar Pradesh

- 1) Out of 14 drains in Ghaziabad, only one drain has been tapped and one drain in NOIDA remains untapped.*
- 2) Ninety (90) MLD of treated sewage, instead of being utilised, is simply discharged into Ghazipur drain which is meeting Yamuna.*
- 3) Two drains namely, Indrapuri and Banthala are discharging 52 MLD untreated sewage to Shahdara drain meeting Yamuna.*
- 4) Untreated sewage of 150 MLD is reaching Yamuna via river Hindon.*
- 5) Data on Fecal coliform for STPs in Noida has not been disclosed.*

2. That in compliance to above mentioned directions, updated compliance report is submitted hereby:



A. Out of 14 drains in Ghaziabad, only one drain has been tapped and one drain in NOIDA remains untapped.

There are 14 drains of Ghaziabad and 01 drain of Noida that out falls in River Yamuna. Uttar Pradesh Jal Nigam (Rural and Urban), GoUP has prepared the plan for tapping 13 untapped drains in Ghaziabad. District-wise details of plan for tapping drains are provided below:

i) Arthala & Karheda Drain, Ghaziabad- 2 drains

The measured average discharge for Arthala & Karheda drain is 5.41 MLD and 4.72 MLD respectively. DPR of Ghaziabad Sewerage Scheme (Karheda zone) amounting ₹546.95 Cr. under AMRUT 2.0 programme has been sanctioned. Letter of Intent (LOI) has been issued to firm on dated 17.11.2023. The following works will be executed under this project:

S.No.	Activities	Attributes
1	Laying of Sewer Network	145 km
2	Construction of Ion Polarization System (IPS)	05 Nos. (101.95 MLD)
3	Construction of Main Pumping Station (MPS)	01 No. (72.17 MLD)
4	Construction of STP	01 (68 MLD)
5	Rising Main	8.19 km
6	Domestic Sewer Connection	67,669
7	Treated Effluent Line	200 m

Timeline for completion is June, 2026. After completion of this project, it would be possible to control the flow of untreated sewerage discharge into the river Hindon.



ii) **Kaila Bhatta Drain, Nandgram Drain, Hindon Vihar Drain, City Forest Drain, Sarvodya Nagar (Pratap Vihar) Drain, Rahul Vihar Drain, Dasna Drain, Ghaziabad- 7 drains**

DPR for Interception & Diversion of 7 nos. of drains discharging in river Hindon, amounting ₹422.45 crore, has been submitted under AMRUT 2.0 (Trench 3.0) and approval is awaited. The following works will be executed under this project:

S.No.	Activities	Attributes
1	Construction of Ion Polarization System (IPS)	Construction of IPS – 01 nos (27 MLD at Nandgram)
2	Construction of Main Pumping Station (MPS)	03 No
3	Construction of STP	03(135 MLD) (40 MLD at Dasna, 40 MLD at Pratap Vihar & 55 MLD at Kaila Bhatta)
4	Laying of Rising Main	4.5 km
5	Interception & Diversion (I&D) works	I&D works – 07 nos.

- a) Kaila Bhatta Meerut Road Drain and Nandgram Drain will be tapped through I&D works with 55 MLD proposed STP at Kaila Bhatta.
- b) Hindon Vihar and City Forest drains will be tapped through I&D with existing 41 MLD MPS for 56 MLD STP at Morty.
- c) Sarvodya Nagar (Pratap Vihar) and Rahul Vihar Drains will be tapped through I&D with 40 MLD proposed STP at Pratap Vihar.
- d) Dasna Drain will be tapped through I&D with 40 MLD proposed STP at Dundahera. DPR has been sent to U.P. Jal Nigam Headquarter.



iii) Jawali Drain, Ghaziabad- 1 Drain

This drain carries discharge of treated effluent of CETP of Tronica City Industrial area which comes under UPSIDA and domestic discharge of Jawali village. CETP is currently running on conditional consent for operation of 6.0 MLD CETP plant with a maximum of 4.5 MLD CETP capacity (i.e., 75% of the installed capacity). The latest monitoring report of Apparel Park CETP, Tronica City, Ghaziabad of January, 2024 is enclosed herewith as **Annexure-1**.

iv) Indirapuri Drain and Banthala Canal Drain (Loni), Ghaziabad – 2 Drains

DPR for I&D of Banthla Canal drain and STP works was earlier submitted to NMCG, wherein STP of capacity 60 MLD was proposed at Loni. However, NMCG returned the DPR with advice to state to resolve the issue of industrial discharges in this drain and to propose a permanent solution to this problem. NMCG was of the view that even if the proposal of STP is considered, the STP will not perform due to excessive industrial effluent ingress. Presently, no DPR is under consideration in NMCG. High COD load is attributed from industries in non-conforming areas. District administration has constituted monitoring committee for inspection and taking action against industries in non-conforming areas. 1,386 defaulter units have been sealed/ electricity connection discontinued in non-conforming areas of Loni, Ghaziabad.

v) Indirapuram Drain, Ghaziabad – 1 Drain

Indirapuram Drain in Ghaziabad receives treated water from 03 STPs namely 56 MLD (UASB) Trans Hindon Indirapuram, 74 MLD (SBR) Indirapuram and 56 MLD (SBR) Indirapuram, GDA. At present, 56 MLD (UASB) Trans Hindon Indirapuram STP is not achieving norms.



vi) Noida Drain (Kondli Drain), Noida

Noida drain originates from Delhi and receives wastewater from Khoda and enters Noida City. Noida drain receives wastewater from Kondli, Gharuli from Delhi, Khoda Nagar Palika and Noida City. Delhi has intercepted the drain discharging into Noida drain and diverted to Kondli STP. Noida drain still receive 99.9 MLD wastewater from Delhi and Khoda Nagar Palika, Ghaziabad as per sample taken by CSIR-NEERI and mentioned in their draft feasibility report on "In-situ and ex-situ treatment of domestic wastewater flowing in drains of NOIDA city". The Noida (Kondli) drain monitoring report of UPPCB for the month of January, 2024 is enclosed herewith as **Annexure- 2**. Various remedial measures taken for Kondli Drain are as follows:

- a) A DPR of amounting ₹ 193.22 Cr for Interception & Diversion works for tapping of Noida Drain, approx. 40 MLD untreated domestic sewage of Khoda Nagar Palika Parishad has prepared and same was submitted in SLTC of SBM 2.0 programme held on 09.11.2023 for approval by UPJN (Urban), which has been approved by Government of Uttar Pradesh. Tender for the same has been invited on dated 03.02.2024.
- b) In view of the disposal of untreated sewage in Kondli drain Environmental Compensation of ₹ 70 lakh has been imposed against the Municipal Council, Nagar Palika Parishad Khoda-Makanpur and prosecution has also been filed (case no. 98500/2021) against Executive Officer, Nagar Palika Parishad, Khoda-Makanpur under provisions of Water (Prevention and Control of Pollution) Act by UPPCB in the designated Special Judicial Magistrate Court (Pollution) Lucknow. The summoning order dated 14.11.2022 is enclosed herewith as **Annexure-3**.



B. Ninety (90) MLD of treated sewage, instead of being utilised, is simply discharged into Ghazipur drain which is meeting Yamuna.

In Ghaziabad district, 01 Tertiary Treatment Plant (TTP) of 40 MLD is under construction in Indirapuram, Ghaziabad. Construction will be completed by Dec 2025. As per information provided by Ghaziabad Nagar Nigam, Tertiary Treatment Plant (TTP) is under construction. Status of TTP is as follows:

Under Construction Tertiary Treatment Plant (TTP)						
S.No.	District	Location of STP	Capacity of STP (in MLD)	Capacity of TTP (in MLD)	Status of TTP (Tertiary Treatment Plant)	Time Line
1.	Ghaziabad	Indirapuram (UASB)	56	40	Under Construction	Dec-25

After the completion of 40 MLD TTP at 56 MLD STP (UASB Type) Indirapuram, Ghaziabad, treated water from this TTP will be supplied to Sahibabad Industrial Area. Apart from this, treated water will also be used in construction sites.

C. Two drains namely, Indirapuri and Banthala are discharging 52MLD untreated sewage to Shahdara drain meeting Yamuna.

Loni/ Indrapuri drain which joins Banthala Drain and outfalls into Johari Nala carries mixed effluent from conforming and non-conforming areas imparting COD load to the effluent. Status of action is covered in point A (IV) above.

D. Untreated sewage of 150 MLD is reaching Yamuna via river Hindon.

150 MLD untreated sewage is reaching river Yamuna via river Hindon through Arthala Drain, Karheda Drain, Jawali Drain, Hindon Vihar Drain, Kaila

Bhatta Meerut Road Drain, Indirapuram Drain, Pratap Vihar Drain, Dasna Drain. The details have been provided in the preceding para A.

3. That progress from earlier filed report dated 15.12.2023 is stated as below:

A. Bio/ Phyto Remediation of Drains

i) Ghaziabad

As per information provided by Nagar Nigam, Ghaziabad, work of Bio remediation is being carried out by Nagar Nigam Ghaziabad in 08 drains of Ghaziabad namely Jawali Drain, Hindon Vihar Drain, Kaila Bhatta Meerut Road Drain, Arthala Drain, Indirapuram Drain, Pratap Vihar Drain, Dasna Drain, Karheda Drain. The drain monitoring report of UPPCB of January, 2024 reveals that there is an improvement in terms of BOD, COD and TSS in above mentioned drains as compared to November, 2023. The copy of drains monitoring report of January, 2024 along with comparison chart of January 2024 w.r.t November 2023 is enclosed herewith as **Annexure-4**.

ii) Noida

a) As per information provided by Noida Authority, in compliance to Hon'ble NGT order dated 23.12.2021, there are 30 minor drains merging with Kondli drains. Prof. C.R. Babu (Centre for Environmental Management of Degraded Ecosystems, (CEMDE), and University of Delhi) has provided suggestions based on classification of drains into 3 categories Major, medium and minor. Bio-remediation method has been proposed for major and medium drains. In addition to the above, construction of in-situ wetland and plantation in main Kondli drain was also proposed.

b) Construction of 01 In-situ wetland work was awarded to U.P. Irrigation department in consultation with Prof. C.R. Babu (CEMDE, University of Delhi) on dated 18.02.2021 as a pilot project on Noida Drain by Noida Authority.



The work has been completed on dated 30.04.2022 and is fully operational presently. Online monitoring system is in process and to be installed on both ends of this completed wetland (upstream & downstream) with a facility of 24 hrs digital display till March, 2024.

- c) 02 nos. of In-situ remediation wetlands in Noida irrigation drain also have been awarded as per advice of Prof. C.R. Babu. The construction of wetlands is in progress and status is mentioned below:

S.No.	Location	Total cost of Project (in Cr.)	DOS (Date of sanction)	ADOC (Accepted Date of Completion)	Present Progress (%)
1.	Near NSEZ, Dadri Crossing, Noida	₹ 14.25	05.01.2022	15-04-2023	100%
2.	Near Advant Tower, Sector- 142, Noida		05.01.2022	Work in Progress	95%

Development work of Wetland Sector-142 completed and Plantation work is in progress. It will be completed by March, 2024.

- d) Further, for 30 minor drains, the Noida Authority has also deputed environmental expert of National Environmental Engineering Research Institute (NEERI), Department of Science & Technology, Government of India, for preparation of DPR, for construction of In-situ and Ex-situ wetlands and construction of minor STPs over drains or interception of drains to divert to nearby STP. A MoU has been signed between NOIDA and NEERI on 21.07.2022. It is pertinent to mention here that, as per the said MoU NEERI has started their work at site. NEERI has submitted draft feasibility report in January, 2023. They have also started topography survey for all drains including main Kondli drain. Detailed DPR for all drains will be submitted in a



period of 3 to 6 months phase wise. After the submission of said report Noida Authority will call tenders & get the work executed as directed in DPR. NEERI has been completed topography survey and the report of same is expected by 15th March 2024.

- e) UPPCB has also carried out profiling of entire stretch of the Noida drain and monitored all 30 minor drains as well. During said inspection carried on 8.12.2023 and 9.12.2023, 12 drains were found to be dry, sample could not be drawn near Brijwasi Caterers, Harijan Basti, Sector 35, Noida as the height of boundary wall has been increased and confluence point of drain is not accessible.

B. Status of Compliance of Sewage Treatment Plants

i) Ghaziabad

There is total 10 STPs in Ghaziabad District, 08 in Ghaziabad and 02 in Loni. With total installed capacity 515 MLD and utilized capacity of 376.5 MLD. As per the latest Monitoring done in January, 2024 08 STPs are compliant with MoEF&CC notification, 2017 and 02 STPs namely 56 MLD UASB Indirapuram and 70 MLD UASB Dundaheda are non-compliant with respect to fecal coliform value and compliant with respect to other parameters. Analysis Report of STPs in Ghaziabad for month of January, 2024 is attached here as **Annexure-5**. Treated effluent from above mentioned STPs is discharged into River Hindon. Construction of Chlorine Contact Tanks (CCT) to control fecal coliform at two non- achieving STPs namely-56 MLD (UASB) STP Indirapuram and 70 MLD (UASB) STP Dundaheda is completed and is under under trial run. Details of operational STPs in Ghaziabad are as below:



a) Operational STPs

S. No.	Name and Address of STP	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology / process STP based	Concerned Authority responsible for O&M of STP	Achieving/ Not Achieving (As per MOEFCC notification dated 13.10.2017) (January, 2024)	Measures Being Taken
1	Trans Hindon (Indirapuram), Ghaziabad	56	56	UASB	U.P. Jal Nigam (Urban)	Not Achieving	CCT construction to control FC within permissible limit is completed and is under trial run.
2	Sadullabad (Loni), Ghaziabad	30	20	MBBR	U.P. Jal Nigam (Urban)	Achieving	
3	Indirapuram, Ghaziabad	74	74	SBR	U.P. Jal Nigam (Urban)	Achieving	
4	Bapudham, Ghaziabad	56	2	SBR	GDA	Achieving	
5	Indirapuram, Ghaziabad	56	56	SBR	GDA	Achieving	
6	Dudahaida Vijay Nagar, Ghaziabad	56	56	SBR	U.P. Jal Nigam (Urban)	Achieving	
7	Dudahaida Vijay Nagar, Ghaziabad	70	70	UASB	U.P. Jal Nigam (Urban)	Not Achieving	CCT construction to control FC within permissible limit is

							completed and is under trial run.
8	Trans Delhi Signature City (Tronica City), Loni	5	3.5	MBBR	UPSIDC	Achieving	
9	Govindpuram, Ghaziabad	56	14	SBR	GDA	Achieving	
10	Morty, Ghaziabad	56	25	SBR	GDA	Achieving	
Total		515	376.5				

b) Under construction STPs

S. No.	Name of Town/District	No. of STP	Capacity (MLD)	Present Progress
1.	Ghaziabad	1	21.5	Sidharth Vihar STP of 21.5 MLD has been constructed for upcoming residential societies by UP Awasthi Vikas Parishad, Ghaziabad. Currently STP is operational from February 2024.

c) Proposed STPs

S. No.	Name of Town/District	No. of STP	Capacity (MLD)	Present Progress
1.	Ghaziabad	1	68	A DPR of Ghaziabad Sewerage Scheme (Karheda zone) amounting ₹ 546.95 cr. under AMRUT 2.0 programme has been sanctioned. LOI has been issued to firm on dated 17.11.2023. Further, survey was completed and designing of

S. No.	Name of Town/District	No. of STP	Capacity (MLD)	Present Progress
				sewer network is in progress. STP foundation work is under progress.

ii) Noida

As per the information provided by Noida Authority, in Noida, 08 STPs with total capacity of 411 MLD that are based on Sequential batch reactors (SBR) technology. As per the latest Monitoring done in January 2024, 08 STPs are compliant with MoEF&CC notification, 2017. Analysis Report of STPs in Noida for month of January, 2024 is attached here as **Annexure- 6**. Details of STPs in Noida are stated in the table below:

Sl. No.	Name and Address of STP	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/ process STP based	Concerned Authority responsible for O&M of STP	Achieving/ Not Achieving (As per MOEFCC notification dated 13.10.2017)(as in January, 2024)
1	Sector-54, Noida	33	33	SBR	Noida Authority	Achieving
2	Sector-50, Noida	25	25	SBR	Noida Authority	Achieving
3	Sector-123, Noida	35	35	SBR	Noida Authority	Achieving
4	Sector-168,	50	50	SBR	Noida Authority	Achieving

Sl. No.	Name and Address of STP	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/ process STP based	Concerned Authority responsible for O&M of STP	Achieving/ Not Achieving (As per MOEFCC notification dated 13.10.2017)(as in January, 2024)
	Noida					
5	Sector - 50 Noida	34	34	SBR	Noida Authority	Achieving
6	Sector- 54, Noida	54	54	SBR	Noida Authority	Achieving
7	Sector- 168, Noida	100	38	SBR	Noida Authority	Achieving
8	Sector- 123, Noida	80	80	SBR	Noida Authority	Achieving
Total		411	349			

C. Restoration and Rejuvenation of Yamuna Flood Plain (Uttar Pradesh Part) and Ecological Flow

As per the information received from U.P. Irrigation and water resources department, the latest status is as under:

- i) Demarcation of flood plain zone has been done in year 2015.
- ii) In the first phase DDA is developing Biodiversity Park on the eastern bank of Yamuna River (from old railway to ITO barrage). The cost of development of Biodiversity Park is ₹ 35.94 crores U.P. Government has released ₹ 10.49 Crores in the last week of December, 2020 to DDA. This amount is to be utilized by DDA in the development of Bio Diversity Park on UP Portion of land which is 86 Hectares out of total 167 Hectares. In the first phase, DDA



is developing biodiversity park on the eastern bank of Yamuna River (From old railway bridge to ITO Barrage). The latest progress of Biodiversity Park informed by Delhi Development Authority (DDA) is that physical progress is 75% and in terms of financial progress ₹ 3.01 Cr. is utilized. Letters to increase the progress of Biodiversity Park has been written to DDA by letter no. 271 dated 15-01-2024.

iii) Action taken with regard to prevent dumping on Yamuna floodplains.

As per information received from U.P. Irrigation and water resources department earlier, U.P. Irrigation Department is keeping continuous watch and ward over such type of activities. Presently there is no solid waste/debris existing on the U.P. Irrigation land. In future, if any violation of directions issued related to dumping of debris is found; resulting compensation shall be imposed as per direction given by Hon'ble NGT. Government of Uttar Pradesh also gave permission to DDA for installing of CCTV cameras on U.P. portion.

D. That the compliance report of State of Uttar Pradesh is submitted for perusal and kind consideration of Hon'ble Tribunal.

Place: Lucknow

Dated: 10, February, 2024



(Devendra Singh Chauhan)
Under Secretary
Department of Environment,
Forest and Climate Change,
Government of U.P.

Annexure-1**Regional Office UPPCB, Ghaziabad****Analysis Report of Apparel Park CETP Tronica City, Ghaziabad**

Sr. No.	Sampling Point	Date	pH	Color	B.O.D mg/l	C.O.D mg/l	TSS mg/l
1	Final outlet of CETP	24.01.2024	7.62	Turbid	23	178	90


Regional Officer


A.S.O.

Annexure-2

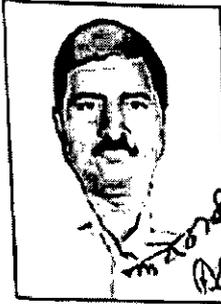
Regional Office UPPCB, Noida
ANALYSIS REPORT OF DRAINS (January 2024)

Sl. No.	Sample Location	Physio-Chemical Parameters				Bacteriological Parameters	
		pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)
<i>Water Quality of Kondli Drain at upstream and downstream</i>							
	I/S Kondli Drain Entry point Sector-11 (Near Hari Darshan Police Chowki) Noida	8.23	64	296	138	3475000	2450000
	D/S Kondli Drain Before Meeting of Yamuna River (Vill- ChakMangaraula), Noida	7.51	47	256	118.75	3150000	2400000


S.A.


Regional Officer

**IN THE COURT OF SPECIAL JUDICIAL MAGISTRATE
(WATER & AIR POLLUTION CONTROL), LUCKNOW**



Complaint Case No. 98500 / Of 2021

**U.P. POLLUTION CONTROL BOARD, T.C. 12V, VIBHUTI
KHAND, GOMTI NAGAR, LUCKNOW, through its Assistant
Environmental Engineer, B.K. Singh posted at Regional
Office, Ghaziabad**

.....COMPLAINANT

VERSUS

1. **Nagar Palika Parishad, Khoda Makanpur, Ghaziabad
through it's Executive Officer**
2. **Krishna Kant, Executive Officer, Nagar Palika Parishad,
Khoda Makanpur, Ghaziabad**

.....OPP. PARTIES

**COMPLAINT UNDER SECTION-41 OF THE WATER
(PREVENTION & CONTROL OF POLLUTION) ACT, 1974**

The complainant, named above, most respectfully submits as under:-

1. That the complainant is the State Board constituted by the Government of Uttar Pradesh vide LSG-Section-4 G.O. No. 897/ix-4-100-74 dated 03.02.1975 in accordance to the provisions of Sub-Section (1) of Section-4 of the Water (Prevention & Control of Pollution) Act, 1974 (herein after referred to as "Act") for the Prevention and Control of Pollution of Water, Air and Environmental pollution which has been named as U. P. Pollution Control Board vide Notification No.-2179/9-02-100-74 dated 13.07.1982.
2. That Nagar Palika Parishad, Khoda Makanpur, Ghaziabad is a body corporate U/s 4 of the U.P. Municipal Corporation Adhiniyam 1959 and is a company within the meaning of

RUN

न्यायालय विशेष न्यायिक मजिस्ट्रेट प्रदूषण/सी0बी0आई0, लखनऊ
परिवाद सं0- 98500/2021
C.N.R. No.-UPLK04121791-2021

उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड बनाम गौ0 नगर पालिका परिषद खोदा, मनकपुर
आदि

दिनांक-14.11.2022

वाद प्रस्ताव गया। परिवादी उ0 प्र0 प्रदूषण नियंत्रण बोर्ड के विधि अधिकारी उपस्थित। उ0 प्र0 प्रदूषण नियंत्रण बोर्ड की ओर से उपस्थित विधि अधिकारी की तलबी बरस सुनी गई।

संक्षेप में परिवादी का कथानक है कि प्रस्तुत परिवाद परिवादी द्वारा धारा-41 जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 के तहत विपक्षी सं0 1 मैसर्स नगर पालिका परिषद, खोदा, मनकपुर, गाजियाबाद द्वारा एक्जक्यूटिव ऑफिसर विपक्षी सं0-2 कृष्ण कांत, एक्जक्यूटिव डायरेक्टर, मैसर्स नगर पालिका परिषद, खोदा, मनकपुर, गाजियाबाद को विरुद्ध परिवाद दाखिल किया है। विपक्षी संख्या-1 मैसर्स नगर पालिका परिषद, खोदा, मनकपुर धारा-47 जल अधिनियम के तहत एक कम्पनी है। इकाई द्वारा सुगंध निरीक्षण दिनांक-14.09.2021 को इकाई द्वारा जनित होने वाले धरेलू उत्सर्जन के शुद्धिकरण हेतु कोई कार्ययोजना प्रस्तुत नहीं की गयी है, जो कि मा0 एन0जी0टी0 द्वारा पारित आदेशों व केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली द्वारा जारी करण बताओ नोटिस की अवहेलना है एवं जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-33ए का उल्लंघन है, एवं धारा-41 के प्राविधानों के अंतर्गत दण्डनीय है एवं अभियोजनात्मक कार्यवाही किये जाने का पर्याप्त आचार है।

विपक्षी सं0-02 विपक्षी संख्या-01 के एक्जक्यूटिव डायरेक्टर है तथा विपक्षी संख्या-01 के दिन प्रतिदिन के कार्यों का प्रतिनिधित्व करते हैं एवं उत्तरदायी हैं।

सुना गया एवं पत्रावली का अवलोकन किया गया।

परिवादी ने अपने कथनों के समर्थन में एनेक्चर-1 क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद द्वारा इकाई को ओएस0 सं0 1002/2018 अनिष्ट कुसुम गुप्ता बनाम उ0प्र0 सरकार व अन्य के संबंध में दिनांक-30.07.2021 को पारित आदेश के संबंध में दिनांक-14.09.2019 के पत्र की प्रति, एनेक्चर-02 राज्य बोर्ड द्वारा विपक्षीगण के विरुद्ध अभियोजन किये जाने हेतु अनुसंधान दिनांकित 26.11.2021 एवं एनेक्चर-03 व 04 से उ0 प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा प्रस्तुत परिवाद दाखिल किए जाने के बावजूद बोर्ड द्वारा जारी अभियोजनात्मक कार्यवाही हेतु प्रपत्र आदि दस्तावेज दाखिल किए गए हैं।

उक्त प्रपत्रों के अवलोकन से यह दर्शित है कि परिवादी द्वारा विपक्षीगण सं0-01 लगायत 02 द्वारा राज्य प्रदूषण नियंत्रण बोर्ड की पूर्व सहमति जल/वायु प्राप्त किए बिना उद्योग का संचालन किया गया। अतः प्रथम दृष्टया जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-41 के अन्तर्गत दण्डनीय है। अतः उपरोक्त के आधार पर विपक्षीगण सं0-1 लगायत 02 को धारा-41 जल अधिनियम 1974 के तहत तलब किए जाने का आधार पर्याप्त है।

आदेश

विपक्षी सं0 1 मैसर्स नगर पालिका परिषद, खोदा, मनकपुर, गाजियाबाद द्वारा एक्जक्यूटिव ऑफिसर विपक्षी सं0-2 कृष्ण कांत, एक्जक्यूटिव डायरेक्टर, मैसर्स नगर पालिका परिषद, खोदा, मनकपुर, गाजियाबाद को धारा-41 जल अधिनियम 1974 के तहत अपना पक्ष रखने के लिए सागन द्वारा दिनांक 27.01.2023 को तलब किए जाए। परिवादी अंदर साप्ताहिक पेशी करें।

पत्रावली चारते हाजिरी अभियुक्त दिनांक 27.01.2023 को पेश हो।

Ahmed

(यशा शर्मा)

दिनांक-14.11.2022

विशेष न्यायिक मजिस्ट्रेट

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Annexure- 4

Regional Office UPPCB, Ghaziabad
ANALYSIS REPORT OF DRAINS (January 2024)

S.No	Name of Drains	pH	Color	B.O.D mg/L	C.O.D mg/L	T.S.S mg/L	Total coliform MPN/100 ml	Fecal coliform MPN/100 ml
1	Arthala	7.28	Turbid	38	143	125	192500	132500
2	Dasna	6.81	Turbid	64.5	124	138	2800000	2100000
3	Jawali	7.15	Turbid	42.75	102.5	76	172500	142500
4	Hindon vihar	7.22	Turbid	66.25	180	145	3925000	2500000
5	Pratap vihar	7.21	Turbid	41.25	131	113	262500	205000
6	Karheda	7.24	Turbid	39	142.5	148.5	232500	160000
7	Kaila Bhatta	7.14	Turbid	36.75	134.5	122	242500	152500
8	Indirapuri	7.23	Turbid	67	156	133.5	3500000	2575000
9	Indirapuram	7.19	Turbid	53.5	124	141	2950000	2075000

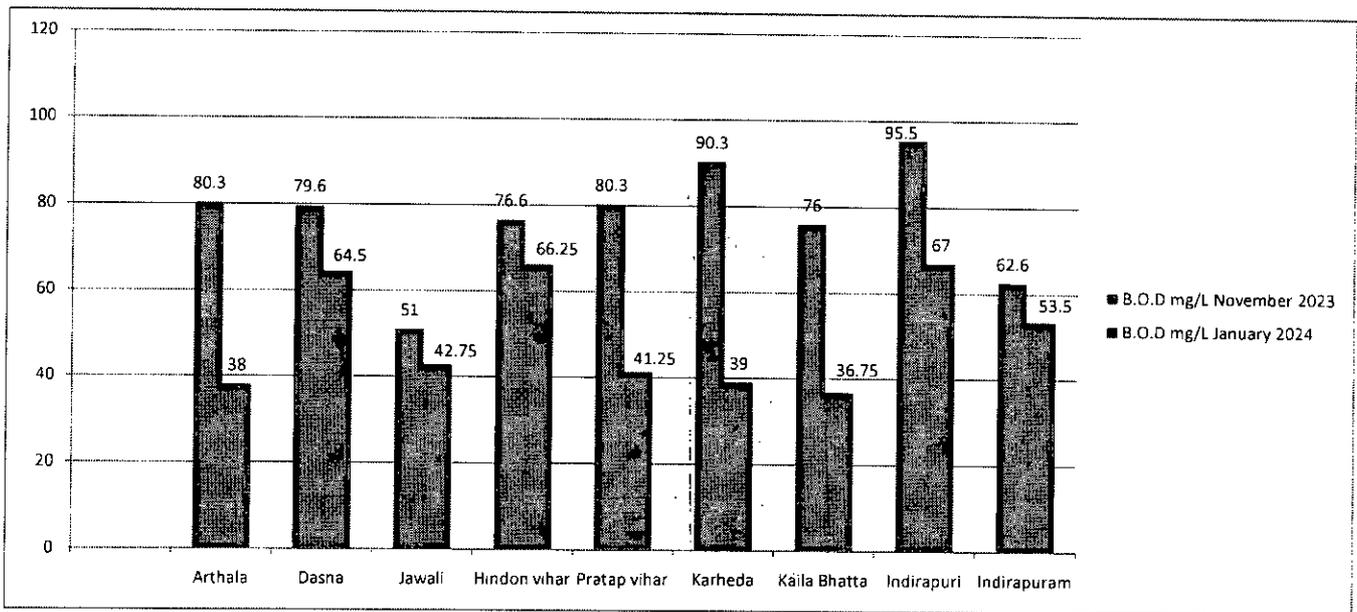


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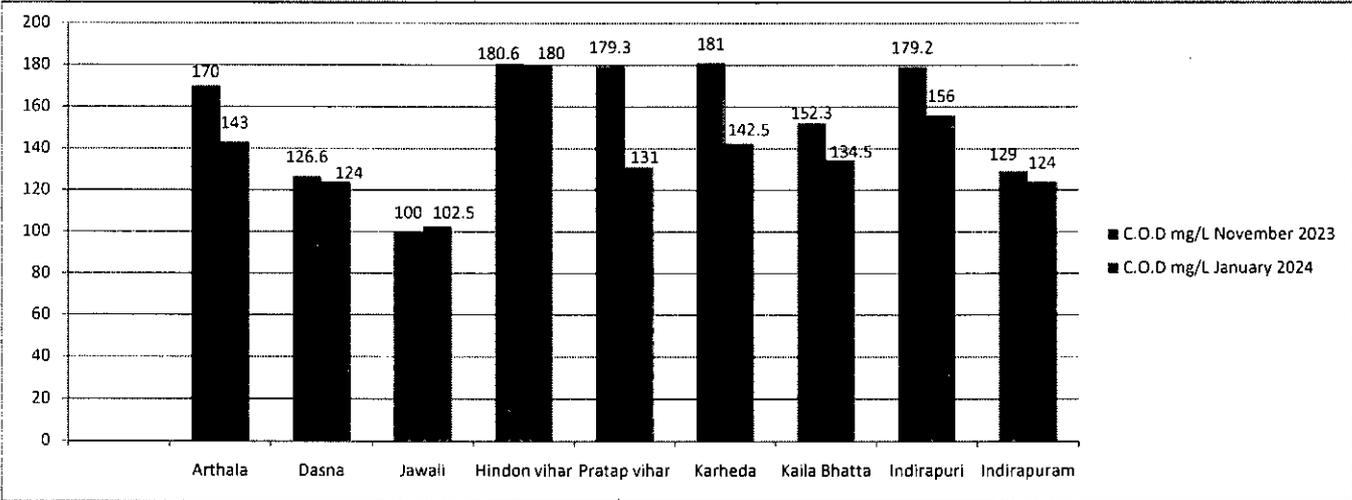


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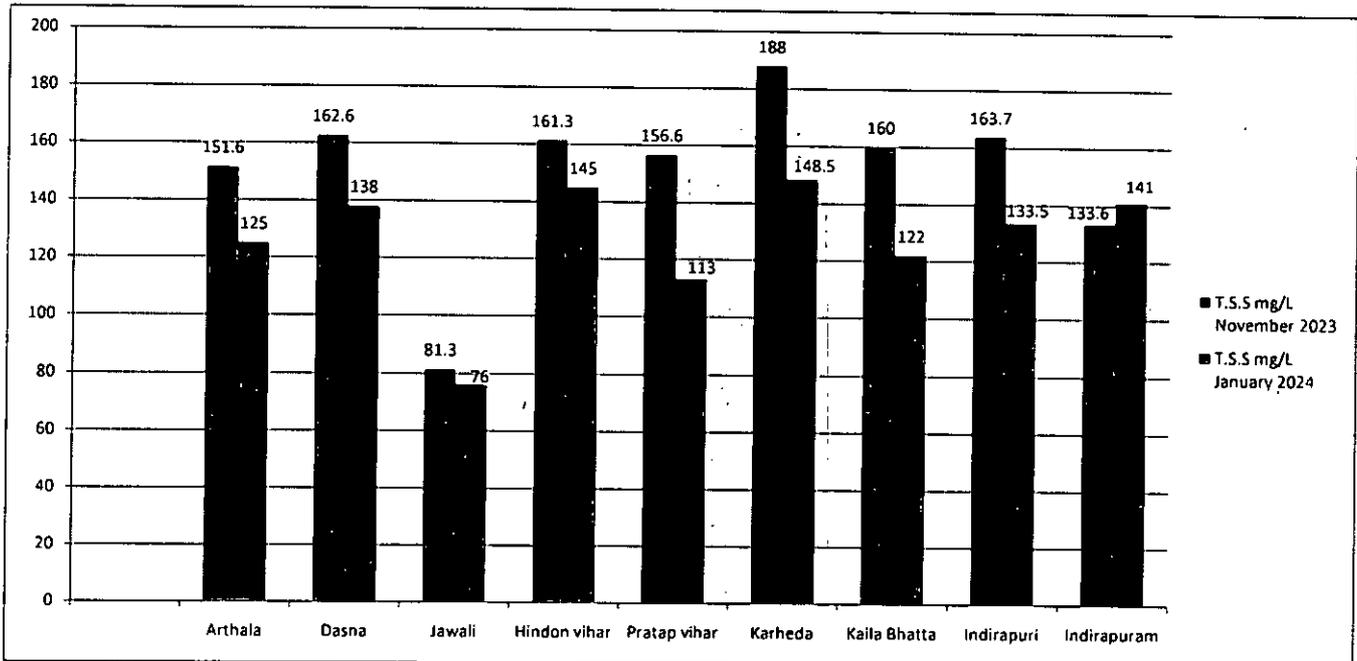
Comparison Chart in terms of BOD (mg/l)



Comparison Chart in terms of COD (mg/l)



Comparison Chart in terms of TSS (mg/l)



Annexure-5

Regional Office UPPCB, Ghaziabad
ANALYSIS REPORT OF STPs (January 2024)

S.No	Name of STP	pH	Color	B.O.D mg/L	C.O.D mg/L	T.S.S mg/L	Total coliform MPN/100 ml	Fecal coliform MPN/100 ml
1	74 MLD SBR STP, Indirapuram	7.25	Colorless	8	53.5	10.25	1900	585
2	56 MLD UASB STP, Indirapuram	7.29	Colorless	18	106	31	134250	86250
3	56 MLD SBR STP Vijay Nagar	7.41	Colorless	7.5	51	9	2025	605
4	70 MLD UASB STP, Vijay Nagar	7.32	Colorless	23.25	114.3	39.75	150000	96750
5	30 MLD Sadullabad	7.36	Colorless	6.5	49.75	8.5	2275	857.5
6	3 MLD UASB STP, Pilakhuwa	7.27	Colorless	15.75	100.5	40	1550	562.5
7	56 MLD SBR STP Govindpuram	7.43	Colorless	8.5	54	10.5	1305	207.5
8	56 MLD SBR STP Bapudham	7.37	Colorless	8.5	53	16	1600	255
9	56 MLD SBR STP Morty	7.39	Colorless	15	78.5	21	1600	380
10	5 MLD MBBR stp Trasn Delhi Signature City Loni	7.79	Colorless	9.75	65	14	1375	670

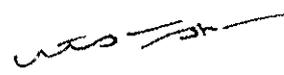

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Annexure-6**Regional Office UPPCB, Noida****ANALYSIS REPORT OF STPs (January 2024)**

S. No	Sampling Point	pH	B.O.D mg/L	C.O.D mg/L	T.S.S mg/L	PO ³⁻	NO ²⁻	Total coliform MPN/100 ml	Fecal coliform MPN/100 ml
1	Sector 50 (25MLD SBR Outlet), Noida	7.33	11.94	82.88	36.8	1.008	0.948	2620	642
2	Sector 50 (34 MLD SBR Outlet), Noida	7.32	13.1	97.6	39.2	1.108	1.064	2880	770
3	Sector 54 (33 MLD SBR Outlet), Noida	7.46	12.34	85.12	33	0.766	0.502	1760	534
4	Sector 54 (54 MLD SBR Outlet), Noida	7.35	11.94	78.24	29.2	0.642	0.504	2040	412
5	Sector 123 (35 MLD SBR Outlet), Noida	7.50	12.92	90.4	41.4	0.77	0.748	2380	566
6	Sector 168 (50MLD SBR Outlet), Noida	7.48	12.68	87.52	39.4	0.848	0.68	1880	570
7	Sector 123 (80 MLD SBR Outlet), Noida	7.63	10.76	61.44	22	0.412	0.28	1880	552
8	Sector 168 (100 MLD SBR Outlet), Noida	7.52	9.56	55.2	18	0.368	0.28	1960	410


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